

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C)

No(s).23775/2015

(Arising out of impugned final judgment and order dated 27/03/2015
in WP No. 6025/2015 passed by the High Court of Judicature at
Allahabad)

BHUVAL RAM & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With appln.(s) for exemption from filing O.T. and interim relief
and office report)

Date : 30/11/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE S.A. BOBDE

For Petitioner(s)

Mr. Anurag Dubey, Adv.
Mr. Rajesh, Adv.
Ms. Meenakshi Parihar, Adv.
Mr. S. R. Setia, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

Tag with SLP(C) No.24679 of 2014.

(SANJAY KUMAR-I)
AR-CUM-PS

(JASWINDER KAUR)
COURT MASTER

Signature Not Verified

Digitally signed by
Sanjay Kumar
Date: 2015.11.30
17:15:25 IST
Reason: